

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 425/MP/2024**

Subject : Petition under Section 142 of the Electricity Act, 2003 against Central Transmission Utility of India Limited (CTUIL) for non-compliance of order dated 15.12.2022 passed in Petition No. 206/MP/2019.

Petitioner : Punjab State Power Corporation Limited (PSPCL)

Respondents : Central Transmission Utility of India Limited and Anr.

Date of Hearing : **23.1.2025**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member

Parties Present : Shri Anand Ganesan, Advocate, PSPCL  
Ms. Shivani Verma, Advocate, PSPCL  
Shri Hari Babu, CTUIL  
Shri Ranjeet Rajput, CTUIL  
Ms. Priyansi Jadiya, CTUIL

**Record of Proceedings**

Learned counsel for the Petitioner submitted that the present Petition had been filed *inter alia* seeking directions to the Central Transmission Utility of India Limited to comply with the order dated 15.12.2022 passed by the Commission in Petition No. 206/MP/20219. Learned counsel submitted vide order dated 15.12.2022, the Commission held that PSPCL, along with other beneficiaries, were not liable to pay the transmission charges for the use of BBMB transmission assets for the 3<sup>rd</sup> and 4<sup>th</sup> quarters of FY 2016-17 and the transmission charges already paid by the beneficiaries (including PSPCL) for the said period were to be refunded back. However, even after accepting the order and the order having attained the finality, CTUIL has not complied with the directions of the Commission.

2. Considering the submissions made by the learned counsel for the Petitioner, the Commission ordered as under:

- (a) Admit and issue notice to the Respondents, subject to just exceptions;
- (b) The Respondents to file their reply, if any, within six weeks with a copy to the Petitioner, who may file its rejoinder, within six weeks thereafter.

3. The Petition will be listed for hearing on **29.4.2025**.

**By order of the Commission**  
**Sd/-**  
**(T.D. Pant)**  
**Joint Chief (Law)**

